

(b) State Governments, Industrial Undertakings and the Project authorities are already taking necessary steps for the speedy and suitable rehabilitation of the displaced Scheduled Castes and the Scheduled Tribes. The question of taking further measures, if any, is receiving the attention of the Government.

**Bridge over Pamban**

1415. { **Shri M. P. Swamy:**  
 { **Shri D. S. Patil:**  
 { **Shri M. Malaichami:**

Will the Minister of Transport be pleased to state:

(a) whether the Prime Minister said in Tuticorin while inaugurating the harbour project that he was very keen in favour of the construction of a road bridge over Pamban for facilitating communication to Rameshwaram;

(b) if so, whether this project will be taken up within the Third Plan period; and

(c) if so, the broad particulars thereof and its financial implications?

**The Minister of Transport (Shri Raj Bahadur):** (a) During his inaugural speech at Tuticorin, the Prime Minister desired that road bridge should be constructed connecting Rameshwaram with the main-land, and that the question of taking up of this scheme during the Third Plan period may be examined;

(b) and (c). The details, such as the selection of the site, type of design etc of the proposed bridge are under examination in consultation with the State Government. Efforts will be made to start the work of the project in the current Plan period. The estimated cost of the work would be about Rs. 200 lakhs.

दिल्ली में मिलावटी चीनी की बिक्री

1416. श्री किशन पटनायक : क्या

खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में विशेषकर करोलबाग इलाके में दुकानों में जो चीनी मिल रही है उसमें कोयला और रेत अपमिश्रित है ;

(ख) क्या इसके बारे में कोई जांच कराई गई है ; और

(ग) जांच का क्या परिणाम निकला और उस पर सरकार की क्या प्रतिक्रिया है ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री दा० रा० चव्हाण) : (क) से (ग) दिसम्बर के पहले सप्ताह में इस शिकायत की जांच की गयी थी और यह पाया कि करोलबाग क्षेत्र में उस समय जो शर्करा बिक रही थी उसमें धूल और कोयले के कण मिले हुए थे। भविष्य में इसकी रोक-थाम के लिये उपयुक्त उपाय किये जा रहे हैं।

**Tribal Development Blocks in Kerala**

1417. **Shri P. Kunhan:** Will the Minister of Social Security be pleased to state:

(a) the number of Tribal Development Blocks sanctioned in Kerala during 1961-62 and 1962-63;

(b) the number of Blocks opened so far; and

(c) if not, the reasons therefor?

**The Deputy Minister in the Ministry of Social Security (Shrimati Chandrasekhar):** (a) 1961-62—1 Block. 1962-63—Nil

(b) One only.

(c) Does not arise as the sanctioned Block has been started.

**Upgrading of Cattle**

1419. **Shri D. C. Sharma:** Will the

Minister of **Food and Agriculture** be pleased to state:

(a) whether any steps have been taken or are proposed to be taken for upgrading of cattle by artificial insemination and fodder development to improve the milk supply position in Delhi; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) and (b). Under the Special Development Programme recently sponsored by the Government of India a scheme for the establishment of an Intensive Cattle Development Block in Delhi has been approved at a cost not exceeding Rs. 63.34 lakhs during 1964-66. The scheme is expected to cover a population of 90,000 breedable cows, she-buffaloes and it envisages development of cattle and increased production of milk through controlled breeding, mass castration, subsidised rearing of calves, disease control etc. duly supported by feed and fodder development and rural dairy extension activities.

#### **Sugar Factories**

1420. { **Shri D. S. Patil:**  
**Shri Tulsj Das Jadhav:**  
**Shri Shivaji Rao S. Deshmukh:**  
**Shri Kamble:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) since when the application for grant of licences to start co-operative sugar factories at Dongarkada and Basmathnagar in Parathani District in Maharashtra State have been pending; and

(b) the reasons for the delay?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan):** (a) The applications for the grant of licences for establishment of two co-operative sugar fac-

ories at (i) Dongarkada and (ii) Basmathnagar in Parbhani District (Not Parathani) of Maharashtra State were received in March, 1963 and January, 1964 respectively.

(b) Decision to resume licensing in the Sugar industry was taken in June 1963 and examination of all applications received upto 29-2-1964, numbering 229 including the above two applications was taken up thereafter. The detailed examination of such a large number of applications has naturally taken time.

#### **Fishing Harbour in Haldia**

1421. **Shri Surendra Pal Singh:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government are considering a proposal to establish a fishing harbour at Haldia in order to meet the increasing demand of fish in Calcutta; and

(b) if so, the main details of the proposal?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan):** (a) Yes.

(b) After a preliminary survey and model tests, the details will be worked out by the Port Commissioner, Calcutta, in consultation with the Ministry of Food and Agriculture and the Ministry of Transport.

#### **Rice Mills in Madhya Pradesh**

1422. { **Shri Uikey:**  
**Shri Babunath Singh:**  
**Shri Radhelal Vyas:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any proposals for providing assistance in setting up rice mills in Madhya Pradesh have been received from the State Government; and

(b) if so, the details thereof?